

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF SEPTEMBER 2022**

Sl. No.	Nature	Opening balance as on 01.09.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.09.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0	3		3				0	61	0
2	WA	601	80	1		81			51	51	631	1
3	WPC	9893	560	8	2	570			258	258	10205	18
4	WPL	1047	28	1	1	30			9	9	1068	1
5	WPS	17207	698	11		709	3		478	481	17435	13
6	WPT	668	25			25			15	15	678	3
7	WPCR	2591	88		1	89			62	62	2618	6
8	WPPIL	294	21			21	1		14	15	300	0
9	WP 227	1660	79	6		85	3		110	113	1632	19
10	WPHC	3	4			4			3	3	4	0
A	TOTAL (1 to 10)	34022	1583	30	4	1617	7	0	1000	1007	34632	61
1	FA	2997	12	11		23			28	28	2992	13
2	FAM	396	0	10		10	1		17	18	388	2
3	FA(MAT)	275	25	2		27	1		10	11	291	0
4	SA	5489	46	4		50			38	38	5501	30
5	MA	316	11			11			10	10	317	1
6	MAC	8648	104	3		107	1		84	85	8670	62
7	CR	300	8	1		9			3	3	306	0
8	MCC	799	73	2		75	1		99	100	774	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	115	15			15	1		8	9	121	0
13	CONT	2426	103	1		104	1		216	217	2313	3
14	ITA	4	0			0			0	0	4	0
15	ARBA	206	6			6			3	3	209	0
16	ARBAP	8	0	1		1			1	1	8	0
17	ARBR	48	3			3	1		7	8	43	0
18	TAXC	174	11			11			4	4	181	0
19	REVP	214	11			11	3		18	21	204	0
20	CVLREF	0	0			0			0	0	0	2
B	TOTAL (1 to 19)	22436	428	35	0	463	10	0	546	556	22343	113
	TOTAL (A+B)	56458	2011	65	4	2080	17	0	1546	1563	56975	174
MAIN CRIMINAL CASES												
1	CRREF	5	1			1			0	0	6	0
2	CRA	15673	191			191	4		123	127	15737	60
3	CRR	5958	130	4		134	3		121	124	5968	44
4	MCRC	1270	1053			1053			1112	1112	1211	0
5	MCRC u/s 438 CrPC	318	170	2		172			216	216	274	0
6	CONTR	5	0			0	1		0	1	4	0
7	CRMP	4724	233	4		237	2		110	112	4849	11
8	TPCR	28	2			2			1	1	29	0
9	ACQA	3017	23	2		25			6	6	3036	5
C	TOTAL (1 to 9)	30998	1803	12	0	1815	10	0	1689	1699	31114	120
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		87456	3814	77	4	3895	27	0	3235	3262	88089	294
PENDENCY INCREASE/ DECREASE		87456	INCREASE (+633)								88089	

Over 5 Years Pendency as on 01.09.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.09.2022	Over 5 Years Decrease Pendency during the month
23173	27	294	22906	-267

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)